NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

6. C.P. (IB)- 1788 (MB)/2018

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.07.2018**

NAME OF THE PARTIES: Bank of India

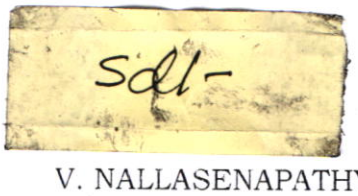
V/s.

Housing Developments & Infrastructure Ltd.

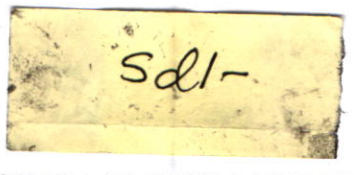
SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

Counsel for both sides present. In view of the fact that another company petition against the same Corporate Debtor is listed on 17.07.2018, list this matter on 17.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)